

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. C.P.(IB)-224(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

**NAME OF THE PARTIES:- Piramal Trusteeship Services Private Limited**  
**V/s**  
**Vinod Hirani**

**Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 224(MB)2023**

Presence:-

Mr. Sail Dingankar a/w Rushab Chopra, Adv. ... for Petitioner

Mr. Priyank Jadav a/w Mitali Bhatt, Adv. ... for Personal Guarantor

It has been pointed out that pleadings in the present Company Petition are complete and the matter is ripe for hearing. List this matter for the final hearing on **19.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**